**COURT-II**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY**
**(APPELLATE JURISDICTION)**

**APPEAL NO. 52 OF 2016**

**Dated : 28th November, 2016**

**In the matter of:**

**EID Parry (India) Ltd.** … **Appellant(s)**
**Vs.**
**Hubli Electricity Supply Co. Ltd. & Ors.** … **Respondent(s)**

Counsel for the Appellant (s) :

Counsel for the Respondent(s) :

**ORDER**

Since, the post of Judicial Member is lying vacant and the process of selection of new Judicial Member is yet to be completed, the Court could not assemble today.

As agreed by the parties, the matter is listed for hearing on ***25.01.2017.***

Court Master

*vt*